

Contested commercial cases disposed during the month of December-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	OMP COMM-48/20	DAMAN MALHOTRA VS BOMBAY MERCANTILE COOPERATIVE BANK	PRASHANT SHARMA	18.05.2018	No	10.12.2021	1302	Contested			U/s 34 of Arbitration & Conciliation Act, 1996
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	ARB. (COMM.)/74/2018	A. KAMAL KUMAR Vs R.P. CELL NORTH MCD KAMAL KUMAR Vs R.P. CELL NORTH MCD	SH. MUKESH KUMAR BHARDWAJ	07-12-2018	NO	10-12-2021	1098	CONTESTED	NA	NA	ARBITRATION AND CONCILIATION ACT, 1996 U/S 34
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL										
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-657/2021	SURAJ PRAKASH SHARMA VS. NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	22.02.2021	YES	06.12.2021	287 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-439/2021	PAWAN KUMAR SURI VS. SOUTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	09.02.2021	YES	06.12.2021	300 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY

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			CS COMM-1688/2020	M/S DEVRAHA COMMUNICATION VS. SUBHASH DIWAN	SH. S.C. AGGARWAL	06.11.2020	YES	14.12.2021	403 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-284/2021	PEE SABHARWAL TRADERS VS. JAIN HOSIERY INDUSTRIES	SH. L.C. SETHI	03.11.2018	YES	15.12.2021	1138 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-264/2021	ASHA RAM AND SONS VS. PALKHO ENTERPRISES	SH. SACHIN KUMAR JAIN	07.03.2019	YES	16.12.2021	1015 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-393/2021	MANJU GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	02.02.2021	YES	17.12.2021	318 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL										
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										

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7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL										
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS/570/2019	M/S GRIM TECH ENTERPRISES Vs LARSEN AND TOUBRO LIMITED CONSTRUCTION AND OTHERS	BIPIN KUMAR PRABHAT	23-07-2019	-	23-12-2021	885	DECREED	-	-	U/s 136
			OMP (COMM.)/144/2019	ASI MONDAL Vs ESCORTS LTD AND OTHERS	KUMAR VISHNU KANT PANDEY	02-08-2019	-	14-12-2021	886	DISMISSED	-	-	U/S 34
			OMP (COMM.)/226/2019	M/S SLEEPER TRACK PRIVATE Vs RAIL VIKAS	ICON KESHAV RANJAN	10-12-2019	-	10-12-2021	732	DISMISSED	-	-	U/S 34
			OMP (COMM.)/107/2020	TEJ NAGARWAL, EX ENGR Vs MAHIPAL SINGH	KUMAR RAMESH CHANDRA	18-12-2020	-	08-12-2021	356	DISMISSED	-	-	U/S 34

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARB TN 5737 / 2018	NCC LTD. VS. INDO ALUSYS INDUSTRIES LTD.	MS. PRIYA KUMAR	10.10.2018	NA	14.12.2021	1162	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 03 / 2021	UNION OF INDIA VS. M/S. PCMC CEMENT CONCRETE PVT. LTD.	SH. NAVAL SINGH	06.01.2021	NA	10.11.2021	649	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 53 / 2020	DR. ANSHUMAN ROY VS. THE LEPROSY MISSION TRUST INDIA & ORS.	SH. GURVINDER SINGH	04-08-2020	NA	24.12.2020	508	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 61 / 2020	KARUNA ROY & ORS. VS. THE LEPROSY MISSION TRUST INDIA & ANR.	SH. GURVINDER SINGH	26.08.2020	NA	24.12.2021	486	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			ARBTN 3078 / 2018	BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD. VS. GAURAV KHANNA & ANR.	SH. RAVI KRISHAN CHANDNA	17.07.2018	NA	24.12.2021	1257	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/35/2019	UNION OF INDIA Vs M/S ARORA CONSTRUCTIONS COMPANY PVT LTD	SMRATI CHATURVEDI	15-02-2019	NA	07-12-2021	1026	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/89/2020	DELHI BOARD DIGVIJAY SANITATION	JALSAKSHI POPLI	04-11-2020	NA	16-12-2021	407	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			CS (COMM.)/269/2021	BRAHMOS AEROSPACE PRIVATE LIMITED AVIATOR SHOPPER	ANJU AGRAWAL	05-08-2021	NA	16-12-2021	133	DECREED	NA	NA	39 Civil Procedure Code 1908
			OMP (COMM.)/145/2019	M/S RAMACIVIL INDIA CONSTRUCTION PVT LTD Vs CENTRAL PUBLIC WORKS DEPARTMENT	A K TRIVEDI	05-08-2019	NA	22-12-2021	870	DISPOSED	NA	NA	34 Arbitration & Conciliation Act

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			ARBTN/2541/2018	ADARSH VIDYA MANDIR Vs EDU SMART SERVICES	GUNJAN	04-07-2018	NA	23-12-2021	1268	SET ASIDE	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/29/2019	B S SANGWAN Vs UNION OF INDIA	S W HAIDER	12-02-2019	NA	24-12-2021	1046	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREMSOUTH	NIL										
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAYSOUTH	CS(COMM)/103/2020	P.P. SHARMA VS. DHIRAJ PRASAD	PREM KUMAR	12.02.2020	No	04.12.2021		CONTESTED	04.12.2021	04.12.2021	Suit for Recovery
			CS DJ/658/2018	UNION BANK OF INDIA VS. PIYUSH RAJPOOT AND ORS.	KAMAL KANT CHHABRA	10.07.2018	No	06.12.2021		CONTESTED	06.12.2021	06.12.2021	Suit for Recovery

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			CS(COMM)/8/2020	PLANET ADVERTISING PVT LTD VS. GOLF GREEN BUILDCON PVT LTD AND ORS.	KUNAL KALRA	08.01.2020	No	14.12.2021		CONTESTED	14.12.2021	14.12.2021	Suit for Recovery
			CS DJ/774/2018	DEVESH KUMAR VS. DDC CA TOV NETWORK PVT LTD AND ORS.	NARENDER KUMAR	18.08.2018	No	15.12.2021		CONTESTED	15.12.2021	N/A.	Suit for Recovery
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL										
15	Vacant Court of Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL										

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16	SH. SANJAY SHARMA-I	EAST	M/S VRINDA PAPERS PVT LTD VS M/SRAHUL MEHTA MICRO PRINTS LTD	ABISHEK AGGARWAL AND		27-07-2019		21-12-2021	874	Contested		Suit For Recovery	
			ANIL KUMAR ANAND VS RAJEEV SAUMITRA	RS YADAV AND RAJESH KUMAR		07-06-2019		01-12-2021	904			Suit For Recovery	
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f-20.07.2021)	NORTH EAST	C.S.(COMM)-120/2019	SUNIL KUMAR PROPRIETOR OF A.V.S MANUFACTURING CO. AND ANR. Vs SANDHYA TYAGI PROPRIETOR OF BRIGHT GARMENTS	VIVEK SHARMA	30.10.2019	----NIL----	01.12.2021	763	SETTELED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-121/2019	ANIL KUMAR PROPRIETOR OF ESSAY SPORTS AND ANR. Vs SANDHYA TYAGI PROPRIETOR OF BRIGHT GARMENTS	VIVEK SHARMA	30.10.2019	----NIL----	01.12.2021	763	SETTELED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-123/2019	VIKAS GUPTA PROPRIETOR OF M/S VIKASH ENGINEERS Vs SURENDRA KUMAR VERMA,PROP. OF M/S V.N. TRADERS	M.K SHARMA	02.11.2019	----NIL----	02.12.2021	760	SETTELED	----	----	SUIT FOR RECOVERY

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			C.S.(COMM)-24/2020	PAWAN MAHESHWARI VS SHITLA MISHRA	M.P CHOUDHARY	28.02.2019	----NIL----	01.12.2021	1007	CONTESTED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-31/2020	IDBI BANK LTD VS. NAZAR MOHD.	VIVEK KUMAR	07.03.2020	----NIL----	09.12.2021	640	CONTESTED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-27/2021	BANK OF BARODA VS. SANJEEV KUMAR AND OTHERS.		06.03.2021	----NIL----	13.12.2021	282	SETTELED IN LOKADALAT	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-62/2021	VECTUS INDUSTRIES LTD V/S POLUS & POLUS & ORS	SHRIHAR TRIPATHI	06.10.2021	----NIL----	13.12.2021	68	SETTELED	----	----	
			C.S.(COMM)-53/2020	INDIAN OVERSEAS BANK V/S KAMLESH MISHRA	PREM CHHETRI	16.10.2020	----NIL----	20.12.2021	430	SETTELED	----	----	SUIT FOR RECOVERY

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			C.S.(COMM)-48/2019	BANK OF INDIA VS NEERAJ KUMAR	BORNALI SINGH	16.08.2018	----NIL----	23.12.2021	1225	SETTELED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-49/2019	M/S R.L SALES PVT LTD VS MAMTA RANI	K. SUNIL	29.08.2018	----NIL----	22.12.2021	1211	CONTESTED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-42/2020	BSES YAMUNA POWER LTD VS FIRDOSH ZAHAN	RAHEEL KOHLI	17.08.2020	----NIL----	13.12.2021	483	CONTESTED	----	----	SUIT FOR RECOVERY
			C.S.(COMM)-7/2021	THE BSES YAMUNA POWER LTD VS. AJIT SINGH	PRASHANT KUMAR	05.01.2021	----NIL----	23.12.2021	352	SETTELED	----	----	SUIT FOR RECOVERY
			ARBA(COMM)-01/2021	ARUN KUMAR VS SHRI FINANCE LTD.	ARCHIT RAM KAUSHIK	19.03.2021	----NIL----	24.12.2021	280	CONTESTED	----	----	UNDER SECTION 34

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18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	NIL										
21	MS. BARKHA (J.PTA, DJ(COMM))	North	NIL										
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 21/2019	SOHAN PAL SHARMA VS M/S SHRIRAM TRANSPORT FIANCE CO. LTD. AND ORS	NISHANT SHARMA, PRABHAT KUMAR	04.05.2019	NO	13.12.2021	926	CONTESTED	Nil	Nil	34 ARBITRATI OBN AND CONCILIA TION ACT, 1996